

L.P.A.

Token No.- 2641/Dtd.- 08/06/2020

D.B.

Caveat clear

MEMO

3 CFS = Rs-15/-

C.F. Paid is sufficient.

Limitation Petition filed.

Further S.R. Limitation will be reported after removal of Defect No.1

DEFECTS

1. C.C. of impugned order may be filed
2. Hon'ble Court may be properly addressed.
3. Enrollment No. may be mentioned on certificate.
4. Enrollment No. of one Ld. Advocate is missing at back of vakalatnama
5. Complete party position of Respondents may be mentioned
6. Name of Hon'ble Judge may be corrected in Para-1, page-1 of Memo, Synopsis, Aggrieved & Prayer Portion
7. Para -2 of affidavit may be corrected in Memo & Affidavit
8. Typed Copies of Annexure-5 may be paginated as per True Copy as few Typed Copies appear Missing
9. Typed Copy of Page No. 37 & 40 may be filed.

Suman Kumar

08.06.2020